

MR SPEAKER The question is :

"That leave be granted to introduce a Bill to provide for the establishment of the Netaji National Academy to disseminate knowledge on various important subjects and matters connected therewith and incidental thereto."

The motion was adopted

SHRI SAMAR GUHA I introduce the Bill

PLANNING AND DEVELOPMENT THROUGH PANCHAYAT RAJ BILL *

SHRI RANABAHADUR SINGH (Sidhi) I beg to move for leave to introduce a Bill to provide for planning and development through various democratic and official agencies of Panchayat Raj

MR. SPEAKER The question is

"That leave be granted to introduce a Bill to provide for planning and development through various democratic and official agencies of Panchayat Raj"

The motion was adopted

SHRI RANABAHADUR SINGH I introduce the Bill

CONSTITUTION (AMENDMENT) BILL *

(Amendment of article 217)

SHRI K. NARAYANA RAO (Bodil) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

SHRI K. NARAYANA RAO I introduce the Bill

NATIONAL DEFENCE ACADEMY, KHADAKVASALA AND THE INDIAN MILITARY ACADEMY, DEHRA DUN (RE-NAMING) BILL *

SHRI SAMAR GUHA (Contd.) I beg to move for leave to introduce a Bill to rename the National Defence Academy, Khadakvasala and the Indian Military Academy, Dehra Dun

I want them to be renamed as the Shivaji Defence Academy and the Netaji Defence Academy respectively

MR. SPEAKER The question is

"That leave be granted to introduce a Bill to rename the National Defence Academy, Khadakvasala and the Indian Military Academy, Dehra Dun"

The motion was adopted

SHRI SAMAR GUHA I introduce the Bill

LINGUISTIC MINORITIES (MEDIUM OF INTRODUCTION IN MOTHER TONGUE) BILL *

SHRI SAMAR GUHA (Contd.) Sir, I beg to move for leave to introduce a Bill to provide for the mother tongue as the medium of instruction and examination for the students of linguistic minorities

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) Sir, I oppose the Bill

I am against introduction of the Bill

SHRI S. M. BANERJEE (Kanpur) The usual practice is you don't oppose introduction.

SHRI D. P. YADAV The point is this. It is about Education which is under State Governments. It is a State subject. The question is whether we are competent to legislate on it or not. I leave it to you.

SHRI SAMAR GUHA It is a very interesting thing